POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS/BENEFICIAL OWNERS OF

CHOICE INTERNATIONAL LIMITED (CIL)

Regd. Office: Office No. 305, A P Market, Dr. C H Street, Behind Parsi Dairy,
Marine Lines, Mumbai 400 002 Telefax. No. (022) 3291 9024, E-mail: choiceinternational@vsnl.net

The following announcement is made by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Saturday, May 24, 2008, Corrigendum to PA on Tuesday, July 29, 2008 and closure of Open Offer to the Shareholders of CIL.

1	Name of the Target Company	Choice International Limited
2	Name of the Acquirers, including PACs, if any	**Main Acquirers** Shri. Sunil Kumar Patodia Smt. Vinita Patodia **Person Acting in Concert(PAC)** Sunil Chothmal Patodia (HUF)
3	Name of the Manager to the Offer	Fedex Securities Ltd.
4	Name of the Registrar to the Offer	Sharex Dynamic (India) Pvt. Ltd
5	Date of Opening of the Offer	Wednesday, August 6, 2008
6	Date of Closure of the Offer	Monday, August 25, 2008.

7	**Details of Acquisition**	**Proposed in Letter of Offer**	**Actuals**
a	**Offer Price** Fully paid up Partly Paid Up	 Rs.13/75 No partly paid Shares	 Rs.13/75 N.A.
b	Shareholding of Acquirers prior to Public Announcement(PA)	0 (0%)	0(0%)
c	Shares acquired after PA	0(0%)	0(0%)
d	Shares being acquired through Share Purchase Agreement	12,00,000 (29.96%)	12,00,000 (29.96%)
e	Shares acquired in the Open Offer	8,00,960 (20.00%)	1,28,927 (3.22%)
f	Size of open Offer (No of Shares X Offer price)	Rs.1,10,13,200/-	Rs.17,72,748/-
g	Shares if any acquired after PA but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired		NIL N A N A N A
h	Post Offer Shareholding of Acquirers including PACs, if any Fully Paid	20,00,960 (49.96%)	13,28,927 (33.18%)

i	**Pre and Post offer Shareholding of Public**	**Pre Offer**	**Post Offer @**	**Pre Offer**	**Post Offer@**
	Fully paid Shares	24,72,940 (61.75%)	20,03,840 (50.04%)	24,72,940 (61.75%)	26,75,873 (66.82%)

8.	Date of despatch of consideration and delay if any.	Monday, September 1, 2008. No delay. No interest is due and payable
9	Position of Escrow Account	The amount held in Escrow Account to the extent of Rs. 18.00 Lacs (less than 90%), transferred to Special Account on August 29, 2008. Balance alongwith accrued Interest transferred to a new Escrow Account with lien in favor of Manager to the Offer.
10	Status of Investor complaints	No investor complaints

@ The residual holding of the present promoter is clubbed with Public holding, to arrive at the post offer public holding details.

The Acquirers/PAC accept full responsibility for the information contained in this Public Announcement

ISSUED BY MANAGER TO THE OFFER

FEDEX SECURITIES LIMITED

FEDEX SECURITIES LIMITED

SEBI Regn. No. INM 000010163
3rd Floor, Jay Chambers, Service Road,
Adj. Western Express Highway, Vile Parle (East), Mumbai 400 057
Tel. Nos. (022) 26136460/61, Fax No. (022) 2618 6966
Contact Person : Shri. R. Ramakrishnan

on behalf of
Shri. Sunil Kumar Patodia, Smt. Vinita Patodia (Acquirers)
& Sunil Chothmal Patodia (HUF) (PAC)
N-45, Jal Vayu Vihar, Powai, Mumbai 400 076
Tel No. (022) 2847 7003, Fax: (022)2847 0511, E mail id: scpatodia@yahoo.com

Place : Mumbai
Date : September 1, 2008